

BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE

O.A. 17 of 2017

Dhenupuri Housing Colony
Kannadasan Avenue ,
Seethalakshmi Nagar Welfare Association ,
A Registered Society rep, by its
President D.Ravi
No.5kannadasan Avenue ,
Madambakkam , Chennai -600126.

Applicant.

Vs

The Chief Secretary to the Government and others

Respondents

TYPED SET OF PAPERS

S.No	DATE	PARTICULARS	PAGE No
1.	04.04.2026	STATUS REPORT FILED BY THE 10 th RESPONDENT	1

Certified that the contents of the typed set are true copies of their originals

Dated at Chennai on this the 4th day of April , 2026.


Counsel for 10th Respondent.

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Original Application No.17 of 2017 (SZ)

IN THE MATTER OF:

Dhenupuri Housing Colony
Kannadasan Avenue,
Seethalakshmi Nagar Welfare Association,
A Registered Society rep. by its
President D.Ravi,
No.5,Kannadasan Avenue,
Madambakkam, Chennai – 600 126.

...Applicant(s)

Versus

1. The Secretary,
State Urban Development Department,
Government of Tamil Nadu
Fort St. George,
Chennai- 600 009.
2. The Commissioner,
Municipal Administration & Water Supply Department,
Chepauk,
Chennai-600 009.
3. The Director of Town Panchayat,
Chepauk,
Chennai-600 005.
4. The Tamil Nadu Pollution Control Board,
Rep. by its Chairman,
Guindy,
Chennai-600 032.
5. The Superintending Engineer,
Kancheepuram, Thiruvallur Circle,
TWAD Board,"A" Block,No.1, Second Floor,
Alandur Municipality Super Bazar Complex,
New Street,Alandur,
Chennai-600 016.



COMMISSIONER
Tambaram City Municipal Corporation

6. The District Collector,
Chengalpattu District,
Chengalpattu-603 001.
(Impleaded/Substituted as Suo-Motu
As per the order of the Tribunal dated 06.03.2020)
7. The District Environment Engineer DEE,
Kancheepuram District,
Kancheepuram-631 501.
8. The Revenue Divisional Officer,
Tambaram,
Chennai-600 045.
9. Madambakkam Town Panchayat,
Rep.by its Executive Officer,
Madambakkam,
Chennai-600 126.
10. Tambaram City Municipal Corporation,
Rep.by its Commissioner,
No.1, Muthuranga Mudali Street,
Tambaram West,
Chennai-600 045.
(R10 Suo-Motu impleaded as per order of the
Hon'ble Tribunal dated 16.03.2022)

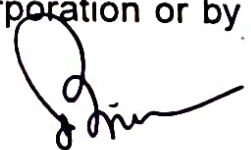
...Respondent(s)

REPORT FILED BY THE COMMISSIONER, TAMBARAM CORPORATION

I, Balachander, son of Srinivasan, Hindu aged about 36 years, Working as Commissioner, Tambaram Corporation, Tambaram, do hereby solemnly affirm and sincerely state as follows:-

1. Inspection and Status of Madambakkam Thangal Eri / Sitheri

It is submitted that, pursuant to the previous report, the site in connection with Madambakkam Thangal Eri / Sitheri was inspected. The said Eri, comprised in Survey No. 643, has been fully restored and is free from any encroachment either by the Corporation or by private individuals.



COMMISSIONER
Tambaram City Municipal Corporation.

2. Location and Compliance of Micro Composting Centre (MCC)

It is submitted that the Micro Composting Centre (MCC) constructed for processing wet waste is located within the burial ground in Survey No. 646, situated at a distance of about 100 meters from Thangal Eri. The said land is classified as *Meikal Poromboke*.

3. Sewage Management and Disposal Mechanism

It is further submitted that sewage generated from the houses in the area is being discharged only into individual septic tanks and is periodically collected through registered sewage tankers, which are decanted at the Sewage Treatment Plant (STP) of the Corporation at West Tambaram.

4. Solid Waste Management and Sanitation Measures

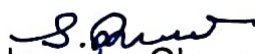
It is further submitted that the area is covered under the TCMC's Solid Waste Management system, and regular collection and disposal operations are being carried out. There is no accumulation of solid waste in the said area.

In the above circumstances, it is most respectfully prayed that this Hon'ble Tribunal may be pleased to take the above facts on record and pass such orders as may be deemed fit in O.A. No. 17 of 2017, and thus render justice.

Solemnly affirmed on
This the 4th day of
April 2026 and the
Deponent herein has
Affixed his signature
in my presence



COMMISSIONER
Tambaram City Municipal Corporation
before me


Advocate, Chennai.
S. RAM SENTHIL KUMAR
ADVOCATE, E. No 2522/06
D5, 31/13, 1st Main Road,
Gandhi Nagar, Adyar,
Chennai - 600 020

**BEFORE THE NATIONAL
GREEN TRIBUNAL (SZ)
BENCH AT CHENNAI**

O A.No.17 of 2017 (SZ)

**REPORT FILED BY THE 10TH
RESPONDENT date 04.04.2026**

**M/S.P.SRINIVAS (828/1994)
R.PURUSHOTHAMAN (253/2011)**

COUNSEL FOR 10TH RESPONDENT.

Cell No. 9940118337